

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1532  
ANSWERED ON:09.03.2007  
SUPPLY OF DRINKING WATER IN TOWNS  
Singh Shri Prabhunath

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

- (a) whether the drinking water being supplied to big towns in the States do not conform to the parameters fixed for drinking water; and  
(b) if so, steps being taken to provide safe drinking water in those States?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT ( SHRI AJAY MAKEN )

(a)&(b): Water supply is a State subject and it is responsibility of the State Governments/Urban Local Bodies to ensure safe drinking water supply to urban population and to monitor quality of supplied drinking water. Reports submitted by municipalities indicates that supply of drinking water mostly conforms to stipulated norms.

The Union Urban Development Ministry has brought out following manuals for guidance of State Governments/ Urban Local Bodies to ensure safe drinking water supply:-

- (i) Manual on Water Supply and Treatment (May, 1999)  
(ii) Manual on Operation and Maintenance of Water Supply Systems (January, 2005).